

में प्रश्न उठाने से उसका पूरा जवाब नहीं दिया जा सकता। तो भी अगर आपको किसी चीज के बारे में कोई शिकायत हो, तो मेरे पास पहुंचा दें, मैं उसकी जांच पड़ताल कराऊंगा और जो भी करने योग्य होगा वह हम जरूर करेंगे।

श्री कलराज मिश्र : यह एकाध व्यक्ति का सवाल नहीं है आर्डिनैन्स फैक्ट्री की बात आई है जिसमें यह हरकत की गई है।

श्री सभापति : अभी वह दूसरे क्वेश्चन से साफ हो जायगा।

SHRI M. R. KRISHNA: Sir, the intention of the Minister is very clear to help the people who have served Defence forces and boarded out medically. But, generally, the General Manager is the boss there and if he does not like anybody, even though a person might have served for a number of years, he cannot get a job for his ward. Therefore, a system will have to be evolved. I would like to know whether the norms which the Minister has just said, are followed by all the Ordnance factories under the DGOF; I would particularly like to know whether the Ammunition factory at Kirkee is following these instructions because I know for a fact that a scheduled Caste family which had devoted itself for 30 years in the service of this factory, has been deprived of this benefit even though the person was boarded out medically as he lost his eyesight and the family members, especially the lady who is fully qualified, had not been provided any job. I want to know whether these norms are followed in all the factories uniformly.

SHRI SHIVRAJ V. PATIL: It is very difficult for me to answer questions with respect to all the factories; this question was asked with respect of the factory at Muradnagar.

SHRI M. R. KRISHNA: There should be only one system.

SHRI SHIVRAJ V. PATIL: Criteria are laid down for recruiting the wards of the factory workers who are boarded out for medical reasons. Generally criteria given are followed by all factories and if any factory is not following them, we will look into it.

WELCOME TO THE BANGLADESH PARLIAMENTARY DELEGATION

MR. CHAIRMAN: I am happy that we have with us this morning members of the Bangladesh Parliamentary Delegation which is on a visit to India from the 16th to the 25th of December, 1981 under the distinguished leadership of His Excellency, Mr. Mirza Ghulam Hafiz, Speaker of the Parliament of Bangladesh. The Members of the Delegation are now seated in the Special Box. On behalf of the Members of the House and on my own behalf I take pleasure in extending a very warm welcome to the leader and other members of the Delegation and wish our distinguished guests a very enjoyable and useful stay in our country. Through them we convey our greetings and best wishes to the Parliament and people of the friendly neighbouring State of Bangladesh.

ORAL ANSWERS TO QUESTIONS— contd.

MR. CHAIRMAN: Mr. Yadav.

SHRI M. R. KRISHNA: Sir, the Minister had not completed his answer. All the factories working under the DGOF will have to follow the rules prescribed.

SHRI SHIVRAJ V. PATIL: I would like to give statistics in this case Sir, about 560 workers were boarded out out of which only 17 members were not given employment for thier wards. Now, if out of 560, only the wards of 17 workers